

(b) if so, the decision taken by Government?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) and (b). Yes; this question is under consideration and no final decision has yet been taken.

State Trading Corporation of India (Private) Ltd.

2209. Shri Mohammed Imam: Will the Minister of Commerce and Industry be pleased to state:

(a) what is the quantity of manganese ore purchased by the State Trading Corporation of India (Private) Ltd., so far and at what rate;

(b) how much of this has been exported; and

(c) what is the profit derived by the State Trading Corporation therefor?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): (a) to (c). The total quantity purchased by the Corporation so far is 10,21,186 tons of all grades, of which app: 5,88,951 tons have been shipped. Purchases have been made at prevail-time to time. It would not be in the business interest of the Corporation to disclose the prices or profits on individual transactions. The annual report of the Corporation for 1957-58, will however, be placed before the House as soon as it is ready. The Annual Report of the Corporation for 1956-57 had already been laid before the House.

C.P.W.D.

2210. Sardar Iqbal Singh: Will the Minister of Works, Housing and Supply be pleased to state:

(a) whether the Horticulture Division of the C.P.W.D. has prepared a comprehensive scheme of transformation of Delhi Ridges into beauty spots;

(b) the details of the scheme; and

(c) the work done in this regard so far?

The Minister of Works, Housing and Supply (Shri K. C. Reddy): (a) to (c). A comprehensive scheme for development of Delhi Ridge area is under consideration. A beginning, however, has been made by providing fencing for certain portions in the area and planting of trees.

Allotment to Displaced Persons

2211. Shri Hem Raj: Will the Minister of Rehabilitation and Minority Affairs be pleased to state:

(a) the number of bogus or duplicate allotments got by displaced persons from West Pakistan of lands and houses which have been detected so far (State-wise); and

(b) the action taken against them?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): (a) and (b). The information is being collected and will be laid on the Table of the Sabha when available.

Export of Jute Goods

2212. Sardar Iqbal Singh: Will the Minister of Commerce and Industry be pleased to state the quantity of jute goods exported during 1958-59 so far?

The Minister of Commerce and Industry (Shri Lal Bahadur Shastri): 245,262 tons during April-July 1958.

Trade with Afghanistan

2213. Sardar Iqbal Singh: Will the Prime Minister be pleased to refer to the reply given to Starred Question No. 40 on the 11th February, 1958 and state:

(a) whether the procedure regarding the movement of Afghan goods through India has since been finalised; and

(b) if so, the nature thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): The attention of the Hon'ble